

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319
IB-636/ND/2020

IN THE MATTER OF:

Geokno India Pvt. Ltd.

Vs

WAPCOS Ltd.

....Applicant

....Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Krishnendu Datta & Adv. Kapil Gupta for R-1

ORDER

Adjourn the matter to 18.03.2020

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)